

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**Core-3, SCOPE Complex, Lodi Road, New Delhi – 110 003**  
**(Tel. No. 24361145, 24360216; Fax No. 24360010)**

Ref.: L-7/107(123)/CERC-2008

Dated: 30.4.2008

**PUBLIC NOTICE**

**Subject: Terms and conditions of tariff for the next tariff period from 1.4.2009 – Seeking of information from Central Generating Companies and Central/Inter-State Transmission Companies.**

In order to facilitate the finalization of the process of terms and conditions of tariff for the tariff period commencing on 1.4.2009, the Commission, vide its order dated 7.1.2008, had directed the generating companies namely, NTPC, NLC, NEEPCO, DVC, NHPC, THDC, SJVNL and transmission licensees namely, Power Grid and Powerlinks Transmission Limited to furnish certain details latest by 31.3.2008 which was extended till 30.4.2008.

2. Based on the representations received, it has been decided to extend the date for submission of the details till 31.5.2008. Accordingly, all concerned may submit the necessary details by the said date, if not already submitted.

Sd/-  
( K S Dhingra )  
Chief (Legal)